

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 133/(MAH)/2009
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: M/s. G. S. Dugal & Co. Pvt. Ltd.

V/s.

M/s. Dugal Project Development Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	CHITRAKESARI KUMAR	ADVOCATE & CO. CLB & CO. ADVOCATES	 21/9/16
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CP No. 128/397-398/CLB/MB/MAH/2009
CP No. 133/397-398/CLB/MB/MAH/2009
CP No. 106/111A/CLB/MB/MAH/2008
CP No. 43/397-398/CLB/MB/MAH/2008

Common Order

Since the Petitioner Counsel states that main CPs were adjourned sine die,
this Bench hereby directs for listing main CP along with all pending CAs for hearing
on 13.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)